To

The Principal Chief Commissioner of CGST & Central Excise (CCA)
The Principal Chief Commissioner of Customs (CCA)
The Chief Commissioner of CGST & Central Excise (CCA)
The Chief Commissioner of Customs (CCA) ................................. All over India

Madam/Sir,

Subject: Preparation of panel for appointment as Senior Intelligence Officer on Deputation/loan basis in the Directorate of Revenue Intelligence, Delhi Zonal Unit and its Regional/Sub Regional Unitlocated at Delhi/ Jaipur / Jodhpur-reg.

The Directorate of Revenue Intelligence, Delhi Zonal Unit (DRI, DZU) is in the process of drawing a panel of suitable candidates for filling up the existing/future vacancies located at Delhi/ Jaipur/ Jodhpur, in the grade of Senior Intelligence Officer in the pay level of 8/9 as applicable.

2. It is proposed to fill up the vacancies by appointing suitable officers on deputation or loan basis in the grade of Superintendents/Appraisers. Officers, who have been granted financial up gradation under ACP Scheme, are also eligible for the said post.

3. Normally, the deputation is for a period of five years which is extendable by another two years, subject to the willingness of the officers, evaluation of his/her performance, and the concurrence of his parent department. The loan is for a period of two years. It may be made clear to the willing officers that the option once exercised would be final and in the event of selection, they will not be allowed to withdraw the same. Those who are willing to be considered can be appointed on loan basis too.

4. Further as per para IV of Ministry's F.No. A-35017/28/92-AD.III B dated 30.06.2004, officers posted in certain charges/organization/assignments are required to complete the ‘Cooling Off’ period of not less than two years before posting in this organization. However, the concerned Chief Commissioner of Customs/Central Excise has been given the power to relax the ‘Cooling Off’ period.
5. It is requested that the circular may be brought to the notice of all the formations in your jurisdiction and the applications of willing officers may be forwarded to this office. While forwarding the names of the willing officers, the following information in respect of them may also be sent for evaluation by this Directorate:

(i) Bio-data and willingness of the officer along with history of previous posting.
(ii) No objection Certificate clearly specifying for Deputation/loan from Chief Commissioner to relieve in the event of his selection.
(iii) ACR grading for the last 5 years (duly verified and attested).
(iv) Vigilance Clearance Certificate.
(v) Chief Commissioner’s concurrence and permission to relax the ‘Cooling Off’ period, wherever necessary.

6. The above information/ details may please be arranged to be furnished to this office at earliest, preferably by 19th March 2020.

7. This issues with the approval of the Principal Additional Director General.

Yours faithfully,

(kiran kumar)
Apar Nidheshak

Copy for information to:

(i) The Webmaster (CBEC), Dte. of Systems, C.R. Building, I.P. Estate, New Delhi with a request to place this circular on CBEC’s website.
(ii) Addl. Director General, DRI, MZU/CZU/KZU/AZU/LZU/LdZU/HZU
(iii) Addl. Director (Admn.), DRI (Hqrs), New Delhi. It is also requested to place the circular on DRI website.
(iv) The Deputy Director, DRI, R.U., Jaipur.
(v) The SIO, DRI, SRU, Jodhpur
(vi) Guard File, DRI, DZU, New Delhi.

Apar Nidheshak